## THE HIGH COURT OF MEGHALAYA **SHILLONG**

## NOTICE

No. HCM.III/166/2019-Judl./Part-1/400

Dated Shillong, the 2<sup>nd</sup> March, 2022

It is hereby notified to all concerned that all cases listed for today, March 2<sup>nd</sup> , 2022 shall be taken up at 3.00 P.M.

By order,

Memo No. HCM.III/166/2019-Judl./Part-1/400-A

JOINT REGISTRAR(LISTING) Dated Shillong, the 2<sup>nd</sup> March,2022

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
- The Central Project Co-ordinator, High Court of Meghalaya, Shillong for information and necessary action with a request to also upload the same in the Official Website.
- 8. The Assistant Solicitor General, for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for kind information
- 10. The President/ Secretary, Bar Associations of all districts for kind information.
- 11. All Court Masters, High Court of Meghalaya, for kind information.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR(LISTING)